

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 2476 of 1995

New Delhi, dated the 4th June, 1997

HON'BLE MR. S.R. ADIGE, MEMBER (A)

Shri Sri Krishna,
S/o Shri Jamna Prasad,
R/o RZ-210/A, Raj Nagar,
Palam Colony,
New Delhi.

... APPLICANT

By Advocate: Shri J. Srivastava.

VERSUS

1. Union of India through
the General Manager,
Central Railway,
Mumbai V.T.
2. The Divl. Railway Manager,
Central Railway,
Jhansi.

.. RESPONDENTS

By Advocate: Shri P.S. Mahendru

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

Shri Srivastava prays for
permission to withdraw the O.A. He states
that the applicant has not contacted him
after issuance of notice. This O.A. is
dismissed as withdrawn.

Adige
(S.R. ADIGE)
Member (A)

/GK/